

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 295 OF 2023**

IN THE MATTER OF:

Dimpal Kumar

.....PETITIONER

VERSUS

Govt. of Punjab & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 23.07.2024)

Dimpal Kumar

S/O Mohinder Pal

Bhadal Tuha, Tahsil Amlah Fatehgarh Sahib

.....PETITIONER

VERSUS

1. Govt of Punjab

Through its Chief Secretary
Sixth Floor, Punjab Civil Secretariat
Sector 1, Chandigarh -160001
E-mail: cs@punjab.gov.in

(Respondent No.1)

2. Punjab Pollution Control Board

Through its Chairman,
Vatavaran Bhawan, Nabha Road,
Patiala-147001
E-mail: msppcb@gmail.com

(Respondent No.2)

3. All India Steel Rollers Association,

Through its President
Sagar Apts., 6 Tilak Marg,
New Delhi – 110001
Phone – 011 2338 9957
E-mail: aisra200@yahoo.com

(Respondent No.3)

4. Project Director, National Highway Authority,

16, Prem Nagar,
Ambala City – 134003
Phone – 9910140777

(Respondent No.4)

5. Executive Officer, Municipal Council

Mandi Gobidgarh,
District Administrative Complex,
Fatehgarh Sahib – 140407

(Respondent No.5)